

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

**Dated Shillong, the 05<sup>th</sup> March, 2026**

No. LJ(B) 69/2012/88- In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint the following Assistant Commissioners as the Executive Magistrates within East Jaintia Hills District, with immediate effect until further orders:

1. Smt. Eureka D. Shira, MCS, Assistant Commissioner.
2. Smt. Eleanor Mikkimchi A. Sangma, MCS, Assistant Commissioner.

Sd/-  
**(S.K. Sangma)**  
Deputy Secretary to the Govt. of Meghalaya,  
Law Department  
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**Memo No. LJ (B) 69/2012/88-A,**

**Dated Shillong, the 05<sup>th</sup> March, 2026**

Copy forwarded to:-

1. The Deputy Commissioner, East Jaintia Hills District, Khliehriat with reference to your letter No. EJHD/CON.12/OFF/2024/75, Dt. 02.07.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sangma*  
Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.